

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4344/2012
M.A. No. 3639/2012

The 19th day of September, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Vinod Kumar,
S/o Shri Ram Chander Sahani,
R/o I-62, Krishi Kunj, IARI,
Pusa, New Delhi.
2. Amar Nath Chaudhary,
S/o Shri Bishwa Nath Chaudhary,
R/o H.No.19, Pocket-10,
DDA Flats, Nasirpur,
Dwarka, New Delhi.
3. Upender Rai,
S/o Shri Khadru Rai,
R/o I-19, Krishi Kunj, IARI,
Pusa, New Delhi.
4. Raj Kumar Rai,
S/o Shri Bhamdev Rai,
R/o H.No. 423, Type-II,
Krishi Kunj, IARI,
Pusa, New Delhi.
5. Shiv Prasad,
S/o Shri Janak Singh,
R/o E-65, Pusa Campus, IARI,
Pusa, New Delhi.
6. Rajesh Paswan,
S/o Shri R.S. Paswan,
R/o H.No.49, Type-I,
Krishi Kunj, IARI,
Pusa, New Delhi.
7. Shatrughan Kumar,
S/o Shri Jagdish Mahto,

R/o H.No.128, Janak Vihar,
IARI, Pusa Campus, New Delhi.

8. V.K. Bhagat,
S/o Shri S.N. Rai,
R/o G-204, Mangalpuri,
New Delhi.
9. Sudhisht Mishra,
S/o Shri Dev Chandra Mishra,
R/o 565, Udyog Nagar,
Peera Garhi, New Delhi-87.
10. Naresh,
S/o Late Shiv Shanker Rai,
R/o B-26, Agar Nagar,
New Delhi.
11. Kuldeep Rai,
S/o Shri Ram Sewak Rai,
R/o I-85, Janak Vihar,
New Delhi.
12. Raj Kumar,
S/o Shri Chaman Lal,
R/o L-II-B 23/24, Mohan Garden,
Uttam Nagar, New Delhi.
13. Vinod Kumar,
S/o Shri Ramashish Kapar,
R/o I-38, Janak Vihar, IARI,
Pusa Campus,
New Delhi.
14. Kamal Dev Paswan,
S/o Shri Sukheshwar Paswan,
R/o I-68, Krishi Kunj, IARI,
Pusa, New Delhi.
15. Vinod Kumar,
S/o Shri Ram Chander,
R/o P-41, Sai Enclave,
Mohan Garden,
Near Makka Masjid,
New Delhi.

16. Lalit Kumar Paswan,
S/o Shri Ram Bali Paswan,
R/o A-1682, Agar Nagar,
Prem Nagar-III, New Delhi.
17. Ramesh Kumar,
S/o Shri Mahender Ram,
R/o 434, Type-II,
Krishi Kunj, IARI,
Pusa, New Delhi.
18. Satya Prakash,
S/o Shri Suraj Dev Podar,
R/o B-14, Veer Singh Colony,
Budh Vihar, Phase-II, Delhi-86.
19. Madan Lal,
S/o Shri Baij Nath,
R/o 17B, Roop Vihar Colony,
Gaon Mubarakpur,
Dabas, Delhi-81.
20. Suresh Pandit,
S/o Shri Jogeshwar Pandit,
R/o 43A, Deep Enclave,
Part-II, Vikas Nagar,
New Delhi-59.
21. Ram Pramod Paswan,
S/o Shri Kappar Chand Paswan,
R/o I-115, Janak Vihar,
IARI, Pusa, New Delhi.
22. Kishan Kumar,
S/o Shri Jamun Shah,
R/o E-458, Gali No.8,
Mangolpuri, Delhi-83.
23. Subhash Chandra,
S/o Shri Tiwari Lal,
R/o 57/17, Old Rajinder Nagar,
New Delhi.

24. Mahendra Kumar,
S/o Shri Bujhban Ram,
R/o A-369, Budh Nagar,
Inderpuri, New Delhi-12.
25. Alli Muthu,
S/o Shri Sengod A.N.
R/o E-666, Shakarpur,
J.J. Colony, Near Samrat Cinema,
Anandvas, New Delhi-34.
26. Shail Devi,
W/o Shri Surender Mehto,
R/o B-9, IARI, Pusa Campus,
New Delhi-12.
27. Laxmi,
S/o Shri Upender Shah,
R/o E-874, Gali No.15 M.P.,
New Delhi-83.
28. Shiv Chander Shah,
S/o Shri Ram Dayal Shah,
R/o B-15, Servant Quarters,
IARI, Pusa, New Delhi-12.
29. Ravinder Kumar,
S/o Shri Shiv Chander Mahto,
R/o J-214, Prem Nagar-III,
Suleman Nagar, Delhi-86.
30. Radhey Shyam,
S/o Shri Ram Briksh Ram,
R/o Jhuggi No.2,
Near Bharat Gas Godown,
Todapur, New Delhi.
31. Satya Narayan Rai,
S/o Shri Shiv Dhai Rai,
R/o I-152, Janak Vihar,
IARI, Pusa, New Delhi.
32. Umesh Mahto,
S/o Shri Banke Mahto,
R/o I-54, Krishi Kunj, New Delhi.

33. Sunil Rai,
S/o Shri Baleshwar Rai,
R/o G-52, Inder Enclave-II,
Mubarakpur, New Delhi.
34. Sant Bahadur,
S/o Shri Kake Gurang,
R/o G-72, Indra Enclave, Part-II,
Mubarakpur, New Delhi.
35. Devendra Rai,
S/o Shri Ram Sharan Rai,
R/o Jhuggi No.7,
Near Bharat Gas Godown,
Todapur, New Delhi.
36. Dilip Rai,
S/o Shri Balo Rai,
R/o B-290, Indra Enclave,
Phase-II, Karari Suleman Nagar,
Nagloi, New Delhi.
37. Braham Singh,
S/o Shri Jai Lal,
R/o RZM-35/266,
West Sagarpur, New Delhi.
38. Shyam Lal,
S/o Shri Mohan Ram,
R/o C-152, Gali No.6A,
Dushrathpuri, Dabri,
Palam Road, New Delhi.
39. Manoj,
S/o Shri Ram Bhajan,
R/o I-202, Janak Vihar,
IARI, Pusa, New Delhi.
40. Baikunth Kumar,
S/o Shri Hari Har,
R/o RZM-35/266,
West Sagarpur,
New Delhi.

41. Manoj Kumar,
S/o Shri Biahambar Singh,
R/o I-161, Janak Vihar, IARI,
Pusa, New Delhi.
42. Rakesh Chandra,
S/o Shri Bhagat Ram,
R/o B-1/31, Sanjay Enclave,
Uttam Nagar, New Delhi.
43. Ram Chander,
S/o Shri Mahavir Mahto,
R/o 536, Inder Enclave,
Phase-I, D-Block, Kirari,
Suleman Nagar, Delhi.
44. Lakshman Rai,
S/o Shri Solelal Rai,
R/o I-77, Krishi Kunj,
New Delhi-12.
45. Dinesh Kumar,
S/o Shri Ram Sresth,
R/o RZ-528A/405, Gali No.15,
West Sagarpur, New Delhi-46.
46. Laxman Kumar,
S/o Shri Ram Swaroop,
R/o H.No.398, Village Baldola,
Sector-8, Dwarka,
New Delhi.
47. Umesh Rai,
S/o Shri Rajender Rai,
R/o I-241, Janak Vihar,
IARI, Pusa,
New Delhi.
48. Anil Kumar,
S/o Shri Bindeshwar Paswan,
R/o I-241, Janak Vihar,
IARI, Pusa, New Delhi.
49. Vinod Kumar,
S/o Shri Ram Ashrey,

R/o RZF-557, Gali No.22,
Sadh Nagar, Palam Colony,
New Delhi-45.

.. Applicants

(By Advocate : Shri R.V. Sinha with Shri Amit Sinha)

Versus

1. Union of India,
Through the Secretary,
Ministry of Agriculture,
Krishi Bhawan, New Delhi.
2. Indian Council of Agricultural Research,
Through its Secretary/D.G.,
Krishi Bhawan, New Delhi-110001.
3. The Director,
Indian Agricultural Research Institute,
Pusa, New Delhi-12. .. Respondents

(By Advocate : Shri Gagan Mathur with Shri Varun Kumar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for both the sides submit that the subject matter of the present O.A. is squarely covered by the decisions of this Tribunal in O.A. Nos. 3003/2012 with 3118/2012, decided by a common order dated 20.05.2014, titled Maman Singh & Ors. vs. Union of India & Ors., and also in O.A. No. 4379/2013 dated 23.04.2015, titled Giri Raj Singh Pal & Ors. vs. Union of India & Ors.

2. However, the learned counsel for the respondents submits that the said orders in those OAs were challenged by the respondents before the Hon'ble High Court by filing WP(C) No. 9202/2014 and WP(C) No. 11143/2015, respectively, and the Hon'ble High Court suspended the judgments of this Tribunal. Hence, the hearing of the instant O.A. may be adjourned sine die, till the disposal of the WPCs.

3. On the other hand, the learned counsel for the applicants, while not disputing the fact of suspension of the orders of this Tribunal in O.A. Nos. 3003/2012 with 3118/2012 dated 20.05.2014 and in O.A. No. 4379/2013 dated 23.04.2015 in two separate writ petitions filed by the respondents, however, submits that the instant O.A. may be disposed of in terms of the orders of this Tribunal in the said OAs, subject to the result of the WPCs filed against the said orders.

4. Once both the counsel agreed that the subject matter of the instant O.A. is covered by the decisions of this Tribunal, we do not find any valid reason to keep the instant O.A. pending.

5. Accordingly, MA 3639/2012 filed for joining together is allowed and the O.A. is disposed of in terms of the judgment in O.A. Nos. 3003/2012 with 3118/2012 dated 20.05.2014, titled Maman

Singh & Ors. vs. Union of India & Ors., and in O.A. No. 4379/2013 dated 23.04.2015 titled Giri Raj Singh Pal & Ors. vs. Union of India & Ors. However, the same is subject to the result of the WPC Nos. 9202/2014 and 11143/2015 pending on the file of the Hon'ble High Court of Delhi. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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